

**BOMBAY CITY CIVIL AND SESSIONS COURT, GR. MUMBAI.  
IN THE COURT OF HHJ SHRI. A.T. WANKHEDE, SPL. JUDGE  
COURT ROOM NO.57  
DAILY BOARD DTD.11.06.2020**

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Sr. no.	Case no.	P. Stn.	Next date/remark
1	Remand Appln. 383/2020	DRI, Mumbai	
2	Remand Appln. 384/2020	The State Directorate of Enforcement	
3	Bail Appln. 673/2020 in Remand Appln. 383/2020	DRI, Mumbai	
4	NDPS MA 587/2020 in NDPS R.A. 383/2020	DRI, Mumbai	

  
**SHERISTEDAR**